GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO.3790 TO BE ANSWERED ON 05th APRIL, 2022

WHO'S RECOMMENDATION FOR THE IMPLEMENTATION OF FRONT OF PACKAGE LABELLING

3790. SHRI A. D. SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the effort Government is taking to regulate the quality of the products with the increase in packed food being consumed by a large section of our population;
- (b) whether World Health Organisation (WHO) recommends the implementation of Front of Package Labelling as one of the best buy measures as it shows the contents used in the making of the said packed food; and
- (c) by when does Government plan to universally implement WHO's advice on the packed products?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

- (a): Food Safety and Standards Regulations notified under Food Safety and Standards Act, 2006 prescribe necessary quality and safety parameters of food products, including packaged food. These Standards have been specified in alignment with Codex & other international standards. All Food Business Operators have to ensure adherence to these standards.
- (b) & (c): Food Safety and Standards Authority of India (FSSAI) has informed that it has notified Food Safety and Standards (Labelling and Display) Regulations, 2020 regarding requirements for labelling of packaged food. Section related to nutritional information requires display of nutrients and their contribution to Recommended Daily Allowance (RDA) in percentage to enable consumers to make informed choice. It is mandatory for Food Business Operators (FBOs) to label the food package in accordance with these Regulations.

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